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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
(SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/157/252/HDB/2017
NAME OF THE COMPANY	Magadh Projects Private Limited
NAME OF THE PETITIONER(S)	Magadh Projects Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रमेश चन्द्र मिश्रा/ RAMESH CHANDRA MISHRA			32
कंपनी पंजीयक/ Registrar of Companies, हैदराबाद और प्रदेश और तेलंगणा Hyderabad For Andhra Pradesh And Telangana			

None appears for the petitioner. Issued notice to the ROC. Post the case on 22.11.2017

Member (Judicial)